SEVENTY-EIGHTH REPORT

COMMITTEE ON PUBLIC UNDERTAKINGS

(1983 - 84)

(SEVENTH LOK SABHA)

Form of consolidated statement to be annexed to Civil Appropriation Accounts in respect of utilisation of funds voted in relation to the Public Undertakings



Presented in Lok Sobha on Laid in Rayu Sabha on

LOK SABHA SECRETARIAT NEW DELHI

August, 1983 | Sravana, 1905 (S) Price : Re. 2-50

CORRIGENDA TO SEVENTY-EIGHTH REPORT OF COMMITTEE ON PUBLIC UNDERTAKINGS (1983-84)

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APPENDIX

Copy of O. M. No. 11 (10) 82 -- BPE (parl) dated 5th July, 1983 from Ministry of Fin :nee (Bureau of Public Enterprises).

COMMITTEE ON PUBLIC UNDERTAKINGS (1983-84)

CHAIRMAN

Shri Madhusudan Vairale.

MEMBERS

Lok Sabha

- 2. Shri Kamaluddin Ahmed
- 3. Shrimati Gurbrinder Kaur Brar
- 4. Shri Ramnath Dubey
- 5. Shri Harish Kumar Gangwar
- 6. Shri Krishna Chandra Halder
- 7. Shri Nihal Singh Jain
- 8. Shri Lakshman Mallick
 - 9. Shri D. K. Naikar
 - 10. Shri K. A. Rajan
 - 11. Shri N. Kudanthai Ramalingam
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 - 13. Shri B. D. Singh
- 14. Shri Krishan Pratap Singh
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Rajya Sabha

- 16. Shri Hari Shankar Bhabhra
- 17. Shri Mahendra Mohan Mishra
- 18. Shri Narendra Singh
- 19. Shri Manubhai Patel
 - 20. Shri M S Ramachandran
 - 21. Shri Syed Sibtey Razi
- 22. Shri Abdul Rehman Sheikh

SECRETARIAT

- 1. Shri T. R. Krishnamachari-Joint Secretary.
- 2. Shri M. K. Mathur-Chief Financial Committee Officer.
- 3. Shri G. S. Bhasin-Senier Financial Committee Officer.

INTRODUCTION

- I, the Chairman of the Committee on Public Undertakings having been authorised by the Committee to present the report on their behalf, present this Seventy-Eighth Report on "Form of consolidated statement to be annexed to the Civil Appropriation Accounts in respect of utilisation of funds voted in relation to the Public Undertakings."
- 2. In pursuance of the Committee's recommendation contained in Para II.17 of their 49th Report (1981-82) on "Public Undertakings—Management and Control Systems", Ministry of Finance (Bureau of Public Enterprises) forwarded the form of the consolidated statement to be annexed to the Civil Appropriation Accounts in respect of capital and loan investments made in public undertakings and solicited approval of the Committee. The Committee considered the matter at their sitting held on 28 July, 1983 and approved the form of the consolidated statement proposed to be annexed to the Civil Appropriation Accounts.
- 3. The draft report was finally adopted by the Committee on 8 August, 1983.

NEW DELHI;

August 9, 1983

Sravana 18, 1905 (Saka)

MADHUSUDAN VAIRALE, Chairman,

Committee on Public Undertakings

REPORT

In para II.17 of their 49th Report (1981-82) on "Public Undertakings—Management and Control Systems" the Committee on Public Undertakings had, inter-alia, recommended:—

- "The Committee further recommend that there should be consolidated statement bringing out the utilisation of funds voted in relation to the public undertakings and this statement should be annexed to the Appropriation Accounts. As agreed by the Finance Secretary, this should be done in consultation with the Comptroller and Auditor General of India."
- 2. In their action taken note dated 31 January, 1983, Government, while accepting the Committee's recommendation, inter alia, stated:—
 - "Government accept this recommendation and the form in which the consolidated statement is to be anexed to the Civil Appropriation Accounts in respect of loan and capital investments made in public enterprises has been finalised in consultation with the Comptroller and Auditor General. It is proposed to incorporate the statement in the accounts for 1983-84 and onwards after obtaining the approval of the Hon'ble Committee on Public Undertakings."
- 3. The Ministry of Finance (Bureau of Public Enterprises) vide their communication dated 5 July, 1983 (Appendix), forwarded a copy of the form of the consolidated statement in respect of loan and capital investments made in public undertakings finalised in consultation with the C&AG, which was proposed to be annexed to Civil Appropriation Accounts for 1983-84 and onwards. The Ministry

of Finance solicited approval of the Committee to the proposed addition to the Appropriation Accounts in pursuance of the Committee's recommendation.

4. The Committee are glad to note that the Ministry of Finance (BPE) have finalised the form of the consolidated statement to be annexed to Civil Appropriation Accounts in respect of loan and capital investments made in public enterprises, in consultation with the Comptroller & Auditor General of India. They approve the format of the proposed statement as reproduced in the Annexure and agree that the statement may be incorporated in the accounts for 1983-84 and onwards.

New Delhi; August 9, 1983 Stavana 18, 1905 (Saka) MADHUSUDAN VAIRALE, Chairman, Committee on Public Undertakings

APPENDIX

(Vide Paragraph 3 of the Report)

Copy of O.M. No. 11 (10) 82-BPE (Parl) dated 5th July, 1983 from Ministry of Finance (Bureau of Public Enterprises).

SUBJECT:—Reply of Government on the Observations/Recommendation No. 17 of the Committee on Public Undertakings in their 49th Report on Public Undertakings—Management and Control Systems.

The undersigned is directed to refer to the Para—II of the reply given by the Government on the observation/recommendation No. 17 of the report of COPU in their 49th Report on Public Undertakings—Management and Control Systems. The form of consolidated statement to be annexed to civil appropriation accounts in respect of loan and capital investments made in Public Undertakings has been finalised in consultation with CAG. A copy of the proforma proposed to be incorporated for 1963-84 onwards is annexed herewith for approval by the Hon'ble Committee.

Lok Sabha Secretariat is kindly requested to obtain the approval of the Committee and convey the same to this Ministry.

Sd/-(S. S. NANDA) Asstt. Director.

Lok Sabha Secretariat
(Sh. G. S. Bhasin),
Senior Financial Committee Officer,
Parliament House Annexe,
New Delhi.

actual expenditure there against. district sub-heads for Public Sector Undertakings for the year 19.....-19....... Consolidated statement showing capital and loan investments voted by Parliament under

| | No. |
|---------|--|
| 1 | Name of the Undertaking• |
| | No. and name o Grant Appropriation |
| Rs. | Capi- |
| Rs. | Total Grant Loan |
| R, | Total (|
| R. | Actu Cap- |
| Rs. | Actual expenditure Loan Total |
| RJ. | Total |
| Rs. | Excess(1 Capi- tal |
| Rı. | loan |
| Rı. Rı. | Saving(· ·) Remarks |
| | Remarks |

•All the undertakings to be indicated Ministry/Department-wise.

Grand Total